

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 6656/2013

HAZI SHAFAT HUSAIN

Appellant(s)

VERSUS

SANJEEDA PARVEEN . & ORS.

Respondent(s)

Date : 06-11-2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Zaid Ali, Adv.
 Mr. Lakshmi Raman Singh, AOR

For Respondent(s)
 Mrs. Mona K. Rajvanshi, AOR

 Mr. Gaurav Srivastava, Adv.
 Mr. Vinay Garg, AOR

 Mr. Sanjay Kumar Visen, AOR
 Mr. Yadav Narendra Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned counsel for the appellant to comply with the terms of the order dated 29.8.2017 of this Court in respect of deceased respondent No. 8.

List again on 15.12.2017.

SANJAY PARIHAR
Registrar